

Selection of Personnel.—The selection of personnel to be invited will largely depend on local needs and the exigencies of work in the Faculty or Department concerned. This will, therefore, be left solely to the discretion of the universities. After the negotiations are finalised the universities may write to the Commission and formal invitations will then be issued by the Commission to the people concerned.

Duration of the Visit.—The duration of the visit depend on the nature and scope of the subject on which the Visiting Professor or Expert has consented to speak, and also the time for which he can be spared by the institution he serves. Long visits may not be feasible or convenient. We may in the first instance encourage brief visits (for a short course of lectures), and limit the cost by fixing one month as the maximum period for which financial assistance shall be available from the Commission. The Visiting Professor or Expert shall be deemed to be on duty for the period covered by his travel and stay at the host institution. This will of course be subject to the agreement of the institution being served by the Visiting Professor or Expert.

Functions of the Visiting Professor or Expert.—The services of the Visiting Professor or Expert may be utilised (a) to deliver a course of lectures on a subject in which he has specialised, (b) to conduct seminars or participate in the discussions, and (c) to offer advice or guidance to research workers and the members of the Faculty.

PERSONS EMPLOYED UNDER H.S.L.,
ROURKELA

1019. { SHRI DHANANJOY
MOHANTY;
SHRI B. C. PATTANAYAK:

Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state whether Government are aware of any

persons holding high offices in the Hindustan Steel Limited at Rourkela who are either directors, partners or otherwise interested in private firms engaged as contractors by the Hindustan Steel Limited?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): Yes Sir. Only one Zonal Engineer of Rourkela Steel Plant is a share-holder in a private firm engaged as contractors by Hindustan Steel Limited.

EMPLOYEES IN THE STEEL PLANTS

1020. { SHRI DHANANJOY
MOHANTY;
SHRI B. C. PATTANAYAK:

Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) what is the number of employees category-wise in each of the various grade under the Hindustan Steel Limited at Rourkela, Bhilai and Durgapur;

(b) the number of local men amongst them;

(c) whether there are standard scales of pay for all the three steel plants; and

(d) if not, what are the reasons therefor?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): (a) to (d). The information is being collected and will be placed on the Table of the House.

USE OF ATLASES SHOWING BOUNDARIES
OF INDIA

1021. SHRI KRISHNA CHANDRA: Will the Minister of EDUCATION be pleased to state:

(a) whether Government have issued any orders to the effect that no Geographical Atlas should be printed and published in which international boundaries of India have not been